

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

22.01.2021

M.A./350/513/2020

O.A./350/408/2020

(EXTN OF TIME)

ITEM NO:46

FOR APPLICANTS(S) Adv. :

N F RAILWAY

-V/S-

MUKESH PANDEY

Ms. S. Chaudhury

FOR RESPONDENTS(S) Adv.:

NONE

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for the applicant.</p> <p>This M.A has been filed by the respondents on 07.10.2020 seeking extension of time (30 days) to comply with the directions of the Tribunal.</p> <p>The said period being over, the M.A has become infructuous and is accordingly disposed of as infructuous. No costs.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>